

## Information note to the Press (Press Release No. 30/2020)

For Immediate Release

### Telecom Regulatory Authority of India

**Extension of last date to receive comments/counter comments on TRAI Consultation Paper on “Methodology of applying Spectrum Usage Charges (SUC) under the weighted average method of SUC assessment, in cases of Spectrum Sharing”**

**New Delhi, 13<sup>th</sup> May 2020** – The Telecom Regulatory Authority of India (TRAI) had invited comments/counter-comments of stakeholders on Consultation Paper on “**Methodology of applying Spectrum Usage Charges (SUC) under the weighted average method of SUC assessment, in cases of Spectrum Sharing**” dated 22<sup>nd</sup> April 2020. The last date for receiving written comments and counter-comments were fixed as 20<sup>th</sup> May 2020 and 3<sup>rd</sup> June 2020 respectively.

2. Keeping in view the request of Industry Association for extension of time for submission of comments, it has been decided to extend the last date for submission of written comments upto **3<sup>rd</sup> June 2020** and for counter-comments upto **17<sup>th</sup> June 2020**. No further requests for extension would be considered.

3. The comments and counter-comments may be sent to Shri S.T. Abbas, Advisor (Network, Spectrum & Licensing), TRAI, preferably in electronic form at [advmn@traigov.in](mailto:advmn@traigov.in). For any clarification / information he may be contacted at Telephone Number +91-11-23210481.

  
(S.K. Gupta)  
Secretary, TRAI